

**GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES**

**LOK SABHA
UNSTARRED QUESTION No. 2424
TO BE ANSWERED ON 10th DECEMBER, 2024**

Sagar Parikrama Yatra Programme

2424. Shri Arun Bharti:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) the details of Sagar Parikrama Yatra programme;
- (b) the details of the Group Accident Insurance Scheme (GAIS) under the Pradhan Mantri Matsya Sampada Yojana;
- (c) the details of the enrollment process and the benefits provided to the intended beneficiaries;
- (d) the manner in which it seeks to establish direct communication channels with fishermen community, State-wise particularly in Bihar; and
- (e) the details of budgetary provisions and the outcomes of this initiative?

ANSWER

**THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)**

(a) The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, Government of India on 5th March, 2022 has started the 'Sagar Parikrama' an extensive outreach program on the occasion of 75th Azadi Ka Amrit Mahotsav to visit the coastal areas of the country in a phased manner. The journey of 'Sagar Parikrama' was started from Mandvi, Gujarat and it covered visit of 113 locations of 80 coastal districts in 12 phases, covering the coastal length of 7440 km across 12 coastal states/UTs and concluded at Ganga Sagar, West Bengal on 11.01.2024. 'Sagar Parikrama' aimed to (i) facilitate interaction with fishermen, coastal communities and stakeholders so as to disseminate information of various fisheries related schemes and programs being implemented by the Government, (ii) demonstrating solidarity with all fisher folk, fish farmers and concerned stakeholder's as a spirit of *Aatma nirbhar Bharat* (iii) promote responsible fisheries with focus on sustainable balance between the utilization of marine fisheries resources for food security of nation and livelihoods of coastal fisher communities, and (iv) protection of marine ecosystems.

(b) to (e): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, Government of India under Pradhan Mantri Matsya Sampada Yojana (PMMSY) is implementing the Group Accidental Insurance Scheme (GAIS) for fishers, wherein the entire insurance premium amount is borne by the central and state Government, with no contribution from the beneficiary. The insurance coverage provided under the scheme includes (i) Rs.5,00,000/- against death or permanent total disability, (ii) Rs.2,50,000/- for permanent partial disability and (iii) hospitalization expenses in the event of an accident for a sum of Rs. 25,000/-. States/UTs are enrolled under the GAIS after obtaining their willingness to participate in the scheme and to remit state share of premium. The National Fisheries Development Board (NFDB) has taken up various activities, to popularize the scheme and enlighten the fishers/district and state fisheries officials across the country about the GAIS. Fisheries Department of concerned states/UTs through their field offices collect the data (viz. address, Aadhar number, nominee etc.) of fishers to be insured under the scheme every year through Fishermen Cooperative Societies/Fishermen Welfare Boards and other related organizations. Based on the data collected, the respective states/UTs provide the consolidated data along with a proposal to NFDB for coverage under PMMSY-GAIS. During the last three (from 2021-22 to 2023-24) and current financial year (2024-25), 132.59 lakh of fishers, have been provided the insurance coverage under the scheme with an average of 33.14 lakh fishers annually. So far, 960 claims have been settled against the 1582 claim proposals received with the claim settled amount of Rs.46.78 crores. With regard to GAIS implementation in Bihar, 6 lakh fishers from the state are insured under GAIS. The state wise details of fishers enrolled, claim proposals received, claim settled during the last three years (2021-22 to 2023-24) and current financial year (2024-25) under the aforesaid scheme, including Bihar, are provided at Annexure.

Annexure

Statement referred to in reply of part (b) to (e) of Lok Sabha Unstarred Question No 2424 put in by Shri Arun Bharti, Hon'ble Member of Parliament for answer on 10th December, 2024 regarding 'Sagar Parikrama Yatra Programme':

State/UT Wise details of PMMSY-GAIS- covered during last three years (2021-22 to 2023-24) and current year (2024-25)

SL NO	NAME	NO OF FISHERS INSURED	STATE SHARE (Rs. In Lakh)	CENTRAL SHARE (Rs. In Lakh)	TOTAL PREMIUM AMOUNT (Rs. In Lakh)	CLAIM INTIMATI ON RECEIVED	CLAIM PROPOSALS RECEIVED	CLAIMS SETTLED
1	BIHAR	6,00,000	168.38	252.53	420.92	16	5	1
2	CHHATISGARH	8,81,855	246.98	370.43	617.41	32	19	6
3	GOA	11,040	3.42	5.13	8.55	0	0	0
4	HARYANA	6,576	1.90	2.84	4.74	2	1	0
5	JHARKHAND	6,62,941	177.24	265.82	443.06	10	6	1
6	KARNATAKA	2,82,272	88.48	132.72	221.20	53	22	5
7	MADHYA PRADESH	3,76,482	126.71	190.05	316.76	22	10	0
8	ODISHA	45,43,618	1,469.31	2,203.74	3,673.05	106	79	48
9	PUNJAB	12,477	4.05	6.08	10.13	0	0	0
10	TAMILNADU	21,99,335	682.30	1,023.31	1,705.61	688	532	325
11	TELANGANA	14,32,656	468.05	702.01	1,170.05	1,039	780	535
12	UTTAR PRADESH	3,99,275	121.36	182.04	303.40	24	9	2
13	MAHARASHTRA	2,91,159	81.26	121.88	203.14	26	12	3
14	GUJARAT	3,81,237	117.28	175.90	293.18	41	28	5
15	RAJASTHAN	18,925	5.67	8.50	14.17	3	2	2
16	WEST BENGAL	8,499	2.46	3.69	6.16	3	0	0
	Sub-Total	1,21,08,347	3,764.84	5,646.68	9,411.53	2,065	1,505	933
NORTH EASTERN AND HIMALAYAN STATES								
1	ARUNACHAL PRADESH	2,756	0.19	1.73	1.92	1	0	0
2	ASSAM	6,83,630	48.48	436.26	484.74	26	5	3
3	HIMACHAL PRADESH	43,990	3.51	31.61	35.12	11	7	4
4	SIKKIM	2,086	0.17	1.53	1.70	0	0	0
5	TRIPURA	71,065	5.93	53.36	59.29	5	2	0
6	UTTARAKHAND	12,865	1.02	9.17	10.19	0	0	0
7	MEGHALAYA	3,057	0.25	2.26	2.51	0	0	0
8	MANIPUR	7,034	0.42	3.81	4.23	0	0	0
	Sub-Total	8,26,483	59.97	539.71	599.69	43	14	7
UNION TERRITORIES								
1	ANDAMAN & NICOBAR	52,859	0.00	42.50	42.50	20	12	3
2	DELHI	1,381	0.00	1.14	1.14	0	0	0
3	DAMAN & DIU	30,178	0.00	24.46	24.46	0	0	0
4	JAMMU & KASHMIR	95,806	0.00	78.48	78.48	7	4	2
5	LADAKH	265	0.00	0.22	0.22	0	0	0
6	LAKSHADWEEP	10,590	0.00	8.57	8.57	3	1	0
7	PUDUCHERRY	1,33,395	0.00	108.38	108.38	61	46	15
	Sub-Total	3,24,474	0.00	263.76	263.76	91	63	20
	Grand Total	1,32,59,304	3,824.82	6,450.16	10,274.98	2,199	1,582	960